घोषित करना, बोर्ड के सदस्यों के कार्यकाल को 3 वर्ष से बढ़ा कर 5 वर्ष करना तथा नगरपालिका प्रशासन की कार्य प्रणाली की ह्यान में रखते हुए छावनी बोडों के प्रशासन को कारगर बनाना शामिल

## News Item Captioned "Shortages hit Khurja Pottery Units'

556. SHRI B. D. SINGH: Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government's attention has been drawn to the news item captioned "Shortages hit Khurja Pottery Units" appearing in the Indian Express of 25 September, 1981;
- (b) if so, reaction of the Government thereto; and
- (c) action taken with details thereof?

THE MINISTER OF STATE THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir.

(b) and (c). In January, 1981, the Railways were asked to steps up the supply of wagons for coal. Further reservation for small scale industries for the cement allocation was made.

#### Stenographers in Missions

557. SHRI SHIV SHARAN VERthe MA; Will Minister DEFENCE be pleased to refer to the reply given to USQ No. 433 on 19th August, 1981 regarding 'Stenographers in Military Attaches in Missions' and state:

(a) the location of the Missions where these posts exist;

the which in the part that the

(b) the particulars of the stenographers manning these posts and the service to which they belong and since when;

- (c) reasons for posting combatant stenographers against civilian stenographers from AFHQ whose prerogative is to work to NAs, MAs, MANs, etc: and
- (d) reasons for not adhering to the laid down tenure of 3 years?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL); (a) The information is given in statement I;

- (b) In the 24 offices detailed statement I, 34 posts of Stenographers stand sanctioned as on today (two posts having been abolished after August 1981). Against these 34 posts, the composition of Stenographers from the various cadres is as under:-
  - (i) Two posts are held by Stenographers of the Ministry of Defence cadre since November 1981. One Stenographer of the Ministry of Defence cadre was posted in September 1978. He is likely to be replaced soon:
  - (ii) Eight posts are held by AFHQ Stenographers-six since August 1978, one since May 1981 and the eight from November 1981. Those holding the posts from August 1978 are being replaced:
  - (iii) The remaining 23 posts are held by combatants from various dates between October 1978 and August 1981.
- (c) Posting of combatants/civilian stenographers at a particular station is dependent upon the job requirements.
- (d) The tenure of three years is adhered to as far as possible.

### Statement -

The Locations of the Military Advisers/Attaches Offices in the Various Missions Abroad

on Lebesticki

- 1. Afghanistan
- 2. Australia
- 3. Bangladesh
  - 4. Burma

5. China property and property (5)

159

- 6. Czechoslovakia
- 7. Egypt
- 8. Ethiopia
- 9. France
- 10. Indonesia
- 11. Iran
- 12. Iraq
  - 13. Japan
- 14. Malaysia
- 15. Nepal
- 16. Yugoslavia
- 17. U. K.
- 18. USSR
- 19. USA
- 20. West Germany
- 21. Pakistan
- 22. Poland
- 23. Vietnam
- 24. Nigeria

# जालौर, राजस्थान में ग्रेनाइट पत्थर का काटना

्र **558. श्रो** विरधाराम फुलवारियाः क्या उद्योग मंत्री यह बताने की कुबा करेंगे कि

- (क) क्या सरकार ने राजस्थान के जालौर जिले में ग्रेनाइट पत्थर की कटाई के लिए कोई योजना बनाई है;
- (ख) यदि हां, तो इसे कब तक किया-न्वित किया जायेगा ग्राँर यदि नहीं, तो क्या सरकार का विचार इस सम्बन्ध में किसी प्राइवेट फर्म को लाइसेंस देने का है; और
- (ग) क्या प्राइवेट फर्मों को ग्रेनाइट ापत्यर का पट्टा दिया गया है ग्रीर यदि हां. तो उसकी किस्म, अवधि आदि सहित पूरा व्यौरा क्या है ?

उद्योग मंत्रालय में राज्य मंत्री डा॰ वरणजीत चानना): (क) राजस्थान के जालार जिले में ग्रेनाइट काटने की एक योजना राजस्थान राज्य ग्रेनाइट ग्रौर मार्बेल लिमिटेड द्वारा पंजीकृत करवाई गई है। Figure 6 wild

(ख) ग्रार (ग) सूचना इकट्ठी की जा रही है और सभा पटल पर रख दी जायेगी।

## दल ब्रिव्हल

Buniter 1 - if ender

559. श्री विजय कुमार यादवः क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार का विचार दल बदल को रोकने के लिए कठोर उपाय करने का है; ग्रौर
- (ख) यदि हां, तो कार्यवाही का ब्यौरा क्या है तथा इस बारे में क्या क्या कदम उठाये जाने का विचार है ?

गह मंत्रालय में राज्य मन्त्री (श्री योगेन्द्र मकवाना): (क) तथा (ख). दल बदल की समस्या से निपटने के लिए कानून बनाने के प्रश्न के प्रति भारत सरकार का ध्यान है। यह मामला चुनाव सम्बन्धी स्धार के वहत विषय का एक हिस्सा है।

Candidates Recommended by Union Public Service Commission for Gazetted Grades on the basis of Combind Limited Departmental Examination 1979

560. SHRI A. C. DAS: Will the Ministry of HOME AFFAIRS be pleased to state:

- (a) the total number of candidates from various Department/Ministries for different gazetted grades who have been recomended by Union Public Service Commission on the basis of Combined Limited Departmental Examination, 1979;
- (b) whether any step has been taken for implementation of those recommendations made by the UPSC;
- (c) the total number of Scheduled Castes, Scheduled Tribes who have